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Title: The Minister of State in the Ministry of Urban Development made a statement correcting the reply given on 30.04.2010 to Unstarred Question No. 5710 by Shri Purnamasi Ram, M.P. regarding 'Cutting of Trees'.

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (PROF. SAUGATA ROY): Madam, I hereby give a statement correcting the answer given on 30-4-2010 in the Lok Sabha to the Unstarred Question No.5710 by Shri Purnmasi Ram, regarding cutting of trees.

- (a) & (b) : As per the information provided by various agencies entrusted with project/construction for Commonwealth Games, 2010 (CWG-2010) approximately 14932 trees have been cut.
- (c) : Yes, Madam.
- (d) : Question does not arise in view of the reply at (c) above.
- (e) & (f): As per the condition laid down by the concerned

authorities, while according the tree cutting permission it is mandatory to carry out compensatory plantation for each tree cut/transplanted. So far a total of 58,382 trees have been planted as compensatory plantation.